

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) Primary Health Centres are established and maintained out of the funds allocated under State sector health outlay earmarked by Planning Commission. Outlay and expenditure under State Plan, Health Sector for the State of Uttar Pradesh for the last three years is as under:

<i>Rs. in lakh</i>		
Year	Outlay	Expenditure
2002-03	27826.00	25950.00
2003-04	33927.00	Exp. Figures not provided by the State Govt.
2004-05	33927.00	-do-

District-wise/Health Center-wise allocation/expenditure is done by respective State Govt.

(b) At present, there are 3640 PHCs functioning in the State of Uttar Pradesh as on September, 2004.

(c) Under the State Sector Health Plan, an outlay of Rs. 85421.00 lakh has been made to the State Govt. of U.P. during 2005-06. Apart from this, under Central Sector Health Plan, an allocation of Rs. 79725.32 lakh has been made during 2005-06.

Deficiency of Staff in CGHS Siddha Dispensary, R.K. Puram, New Delhi.

388. SHRI FAQIR CHAND MULLANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the CGHS Siddha Dispensary has started working since March, 2004 in the CGHS building sector 12, R.K. Puram, New Delhi;

(b) whether the dispensary is running since March, 2004 without paramedical staff and one doctor only; and

(c) if so, the details thereof and the action taken by Government to appoint doctors and paramedical staff in the dispensary?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir.

(c) Staff Inspection Unit (SIU) has conducted a study on Ayush dispensaries/Units which is being examined in consultation with Department of Ayush and pending finalisation of the same, the posts of doctors and paramedical staff can not be created.

**Loss due to the lack of fire extinguishers
in AIIMS**

†389. SHRI PYARELAL KHANDELWAL:
PROF. R.B.S. VARMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there has been a loss of crores of rupees in all India Institute of Medical Sciences due to recent fire incident therein;

(b) if so, the details thereof;

(c) whether it is a fact that there is a lack of fire control equipment in AIIMS and the guidelines of Delhi Urban Art Commission (D.U.A.C.) are not being followed; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) and (b) A minor fire occurred on 8.10.2005 in the building of PET facility. There is some loss occurred in the UPS System, cabling etc. to PET facility. Since the PET facility is still in the process of being installed, the loss due to damage to the system will be borne by the Company, which is handling the installation of the PET facility.

(c) and (d) The Institute is well equipped with fire fighting system and has been maintaining the fire cylinders which contain CO₂, CO₂ water etc. All such cylinders are in good working condition and adequately available. The building of PET facility has been cleared by Delhi Fire Services and NDMC has also issued the Completion Certificate. The guidelines of Civic and Statutory Bodies are strictly being followed by AIIMS.

†Original notice of the question was received in Hindi.